

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) The eligibility conditions including educational qualifications and minimum service required for the Departmental candidates for appearing in the Departmental Examination for posts of Lower Division Clerk, Upper Division Clerk and Assistant are prescribed in the relevant Recruitment/ Examination Rules keeping in view the functional requirements for the post/organisation concerned. As these posts are available throughout Government of India the information sought is not centrally maintained.

(d) and (e) The service conditions of the Central Government employees are not directly applicable to the employees of autonomous bodies under the Union Government. They determine such conditions/criteria independently.

Uranium Deposits

2142. SHRI RAMPAL UPADHYAY : Will the PRIME MINISTER be pleased to state :

(a) the States in which scientists had recently explored the deposits of Uranium;

(b) the locations where work of exploration of Uranium has since been started;

(c) the total quantity of Uranium extracted therefrom so far;

(d) whether the Government propose to explore the deposits of Uranium by using more modernised equipments; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Uranium occurrences were explored recently in the States of Bihar, Meghalaya, Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Rajasthan, Gujarat, Orissa and Karnataka. Economical deposits, however, occur in Bihar, Meghalaya and Andhra Pradesh.

(b) Exploration for delineating uranium deposits by drilling is in progress at different places such as Gogi in Gulbarga District, Karnataka; Wahkyn in the West Khasi Hills District, Meghalaya; Lambapur-Peddagattu in Nalgonda District and Mulapalle in Cuddapah District, Andhra Pradesh; Umra—Udaisagar in Udaipur District, Rajasthan and Naktu—Kudri in Sonbhadra District, Uttar Pradesh.

(c) It is not in the public interest to disclose information on the quantum of uranium produced in the country.

(d) and (e) Yes, Sir. The Atomic Minerals Division carries out exploration by utilising modern multidisciplinary techniques such as remote sensing, airborne gamma-ray and magnetic surveys, ground geophysical and geochemical surveys, etc. These are followed by ground geological studies, analysis of samples and exploratory drilling and exploratory mining to prove the economic viability of deposits. State-of-the-art equipment are used for these activities.

ICAR

2143. SHRI FRANCISCO SARDINHA : Will the PRIME MINISTER be pleased to state:

(a) whether ICAR is functioning in Goa; and

(b) if so, the sphere of its functioning and the details of the new discoveries and projects taken up by it in Goa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) I.C.A.R. Research Complex for Goa is conducting researches on various aspects of field and horticultural crops, livestock and fisheries. The Institute has standardised production technologies in rice, sugarcane, groundnut, mango, cashew, pineapple, vegetables and other crops of Goa. Exotic meat types of rabbit and Quail introduced. Integrated fish-livestock and rice-fish farming system introduced. A total of 22 projects are in operation at the Institute.

Touts in Office

2144. SHRIMATI GEETA MUKHERJEE :
SHRI MAHESH KANODIA :
SHRI MOHAN SINGH :
PROF. AJIT KUMAR MEHTA :

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Psst ... want a passport. Rs. 17,000 please" appearing in *Indian Express*, dated April 9, 1998;

(b) if so, the reaction of the Government thereto: and

(c) the steps taken by the Government to eliminate touts from issue of passport?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) and (c) Government have taken several measures in the recent past to counter the illegal activities of touts